



IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18<sup>th</sup> OF DECEMBER, 2025

WRIT APPEAL No. 764 of 2023

*DHEERSAYA BAIGA*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Rajendra Kumar Pandey - Advocate for Appellant.*

*Shri Anubhav Jain - Government Advocate for Respondents/State.*

.....

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for appellant seeks leave to withdraw the writ appeal.

Prayer is allowed.

Accordingly, Writ Appeal is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

Shub